

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH  
KOLKATA



OA. 350/882/2016  
MA. 350/53/2017

Date of order: 03.02.2021

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member

**PAPIA MONDAL**  
**VS.**  
**M/O DEFENCE**

For the Applicant : Mr. C. Chatterjee, Counsel  
Mr. S. Chattopadhyay, Counsel

For the Respondents : Mr. S. Paul, Counsel

O R D E R (Oral)

Per Ms. Bidisha Banerjee, JM:

OA. 882/2016 with MA. 53/2017 is to be treated in the days'

list.

2. Heard both.
3. Ld. Counsel for applicant seeks liberty to withdraw the present OA to file it afresh to challenge some orders.
4. Accordingly, OA is disposed of as withdrawn with the aforesaid liberty.

Consequently, MA also stands disposed of as withdrawn.

**(Bidisha Banerjee)**  
**Member (J)**

pd